GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 3933 TO BE ANSWERED ON 06.04.2023

HEALTH INSURANCE FOR GIG WORKERS

3933. SMT. MAUSAM NOOR:

Will the Minister of Labour and Employment be pleased to state:

(a)whether the gig workers have been provided with any health insurance by the Central Government;

(b)if so, the details thereof;

- (c)whether Government has carried out any exercise to determine the number of gig workers employed in the country by different platforms;
- (d)if so, the details thereof, sector-wise and platform-wise;
- (e)whether Government has provided any relief measures to the gig workers who lost their job and income because of COVID-imposed lockdown; and
- (f) if so, the details thereof, and if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): No, Sir.

(c) & (d): The Government has launched e-Shram portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganized Workers including gig workers and platform workers. It allows a person to register himself or herself on the portal on self-declaration basis, which is spread across around 400 occupations. The revised module for gig workers and platform workers was made live on e-Shram portal in September, 2022 and over 38,000 platform workers have been registered/updated their profile on e-Shram portal as platform workers.

(e) & (f): Various State Governments have provided relief measures to the workers affected by lock down imposed due to Covid-19 pandemic, the details of which are not being maintained in this Ministry.